## GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:302 ANSWERED ON:24.07.2009 RGGVY Patel Shri R.K. Singh;Singh Shri Uday Pratap

### Will the Minister of POWER be pleased to state:

(a) the criteria adopted for village electrification under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);

(b) the target fixed for village electrification for the current year, State-wise;

(c) whether small villages having population of less than 500 persons are also likely to be electrified under the Scheme;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

# Answer

### THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e) : A Statement is laid on the Table of the House.

### STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 302 TO BE ANSWERED IN THE LOK SABHA ON 24.07.2009 REGARDING RGGVY.

(a): Criteria for village electrification are as under:

`A village would be declared as electrified if

I. Basic infrastructure such as Distribution Transformer and Distribution lines are provided in the inhabited locality as well as the Dalit Basti/hamlet where it exists. (For electrification through Non-Conventional Energy Sources a Distribution Transformer may not be necessary);

II. Electricity is provided to public places like Schools, Panchayat Office, Health Centres, Dispensaries, Community centers etc.; and

III. The number of households electrified should be at least 10% of the total number of households in the village.`

The States proposed the Detailed Project Reports (DPRs) including un-electrified villages and partially electrified villages for sanction under the scheme.

(b): State-wise target fixed for the current year for village electrification under RGGVY is at Annex.

(c) to (e) : All the Census villages irrespective of population are covered under RGGVY.